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**STANDING COMMITTEE ON FINANCE
(2024-25)**

EIGHTEENTH LOK SABHA

MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

[Action taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25) of the Ministry of Statistics and Programme Implementation]

EIGHTEENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2025/ Sravana, 1947 (Saka)

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(2024-25)**

(EIGHTEENTH LOK SABHA)

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[Action taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25) of the Ministry of Statistics and Programme Implementation']

Presented to Lok Sabha on 31 July, 2025

Laid in Rajya Sabha on 31 July, 2025



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 2025/ Sravana, 1947 (Saka)

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COMPOSITION OF STANDING COMMITTEE ON FINANCE (2024-25)

Shri Bhartruhari Mahtab - Chairperson

MEMBERS

LOK SABHA

2. Shri Arun Bharti
3. Shri P. P. Chaudhary
4. Shri Lavu Sri Krishna Devarayalu
5. Shri Gaurav Gogoi
6. Shri K. Gopinath
7. Shri Suresh Kumar Kashyap
8. Shri Kishori Lal
9. Shri Harendra Singh Malik
10. Shri Chudasama Rajeshbhai Naranbhai
11. Thiru Arun Nehru
12. Shri N. K. Premachandran
13. Dr. C. M. Ramesh
14. Smt. Sandhya Ray
15. Prof. Sougata Ray
16. Shri P. V. Midhun Reddy
17. Dr. Jayanta Kumar Roy
18. Dr. K. Sudhakar
19. Shri Manish Tewari
20. Shri Balashowry Vallabhaneni
21. Shri Prabhakar Reddy Vemireddy

RAJYA SABHA

22. Shri P. Chidambaram
23. Shri Milind Murli Deora
24. Dr. Ashok Kumar Mittal
25. Shri Yerram Venkata Subba Reddy
26. Shri S. Selvaganabathy
27. Shri Sanjay Seth
28. Dr. Dinesh Sharma
29. Smt. Darshana Singh
30. Dr. M. Thambidurai
31. Shri Pramod Tiwari

SECRETARIAT

- | | |
|-----------------------------|-----------------------------|
| 1. Shri Gaurav Goyal | Joint Secretary |
| 2. Shri Vinay Pradeep Barwa | Director |
| 3. Shri Kuldeep Singh Rana | Deputy Secretary |
| 4. Smt. Mradula Dubey | Assistant Committee Officer |

(iv)

INTRODUCTION

I, the Chairperson of the Standing Committee on Finance, having been authorized by the Committee, present this Eighteenth Report on action taken by Government on the Observations / Recommendations contained in the Fifth Report of the Committee (Eighteenth Lok Sabha) on Demands for Grants (2024-25) of the Ministry of Statistics and Programme Implementation.

2. The Fifth Report was presented to Lok Sabha / laid on the table of Rajya Sabha on 06 December, 2024. The Action Taken Notes on the Recommendations were received from the Ministry of Statistics and Programme Implementation on 03 February, 2025.

3. The Committee considered and adopted this Report at their sitting held on 29 July, 2025.

4. An analysis of the action taken by the Government on the recommendations contained in the Fifth Report of the Committee is given in the Appendix.

5. For facility of reference, the Observations / Recommendations of the Committee have been printed in bold in the body of the Report.

6. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the officials of Lok Sabha Secretariat attached to the Committee.

New Delhi;
29 July, 2025
07 Sravana, 1947 (Saka)

Bhartruhari Mahtab
Chairperson
Standing Committee on Finance

CHAPTER – I

REPORT

This Report of the Standing Committee on Finance deals with action taken by the Government on the recommendations/observations contained in their Fifth Report (Eighteenth Lok Sabha) on Demands for Grants (2024-25) of the Ministry of Statistics and Programme Implementation which was presented to Lok Sabha / laid in Rajya Sabha on 06 December, 2024.

1.2 The Action Taken Notes have been received from the Government in respect of all the six recommendations contained in the Report. These have been analyzed and categorized as follows:

- (i) Recommendations/Observations that have been accepted by the Government:

Recommendation Nos. 1,2,3,4,5 and 6

(Total: 06)
(Chapter- II)

- (ii) Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies:

Recommendation No. NIL

(Total: NIL)
(Chapter- III)

- (iii) Recommendations/Observations in respect of which replies of Government have not been accepted by the Committee and which require reiteration:

Recommendation No. NIL

(Total : NIL)
(Chapter -IV)

- (iv) Recommendations/Observations in respect of which final replies by the Government are still awaited:

Recommendation No. NIL

(Total: NIL)
(Chapter- V)

1.3. The Committee desire that the replies to the recommendations/observations contained in Chapter-I may be furnished to them expeditiously.

1.4. The Committee will now deal with the action taken by the Government on their recommendations.

Recommendation (Sl. No. 1)

Budgetary Allocations

1.5. The Committee note that the shortfall in fund utilization by Rs. 234.43 crore in 2022-23 against the BE of Rs. 562.10 crore and Rs. 170.06 crore in 2023-24 against the Budget allocation of Rs. 600.00 (28.34% downfall) under Capacity Development (CD) Scheme was mainly due to shifting of timelines of two surveys, namely, Time Use Survey and Annual Survey of Service Sector Enterprises. The field work of these surveys has been started from January 2024 (TUS) and May 2024 (ASSSE pilot) respectively and thus the requirement under the heads was reduced at RE stage accordingly. However, the performance of the Ministry witnessed a marked improvement in utilization of funds in FY 2023-24 as against FY 2022-23 as MoSPI has incurred an expenditure of 94.29% over RE 2022-23 and 58.29% over BE 2022-23 of CD Scheme. Further, in FY 2023-24, an expenditure of 95.54% over RE 2023-24 and 71.66% over BE 2023-24 of CD Scheme has been incurred. The Committee expect a similar and motivated performance in utilizing the budgeted funds and to reduce the savings for timely conducting the surveys under CD Scheme.

1.6. In their action taken reply, the Ministry of Statistics and Programme Implementation have stated as under:-

“The recommendation of the Standing Committee is noted for compliance. Further, the utilization of funds and expenditure incurred under CD Scheme is being monitored on weekly basis and the instructions are also being issued from time to time to Divisions of the Ministry to formulate an action plan and review the expenditure status for ensuing timely utilization of funds in FY 2024-25 under Capacity Development (CD) Scheme.”

1.7 The Committee note that the Ministry strives for timely utilization of funds and have formulated a dedicated Action Plan in this regard. However, as the Ministry have stated that they have "noted for compliance" the observations / recommendations, the Committee would expect that under-utilisation of funds would become a rare phenomenon in future. Besides, the primary objective of the Time Use Survey (TUS) is to measure the participation of men, women, and other groups of persons in paid and unpaid activities including caregiving, volunteering, and domestic work, providing insights into daily social life patterns while the Annual Survey of Service Sector Enterprises (ASSSE) has been conducted to develop a comprehensive database of the services sector, capturing key characteristics like GVA, fixed capital, capital formation, employment, and other important features, both at the state and industry levels. The Committee acknowledge the importance of these two surveys and would like the Ministry to work earnestly towards all survey related work to be completed in a time bound manner.

Recommendation (Sl. No. 4)

Development of National Child Index

1.8 The Committee note that there is a dire need for timely and reliable statistics for policy formulation and planning to ensure better protection of the rights of the children, monitor programmes relating to the survival, protection, participation and development of children and it cannot be overemphasized. To address the issue of child rights, the Committee recommend that a system should be made to capture statistics for children working in informal sector, street children, out of school children etc. The Committee recommend to conduct regular Child survey and to develop a National Child Index in synergy with the Ministry of Women and Child Development. The Committee also suggests the Ministry to tie-up with State Governments to engage Panchayats/Municipal bodies to help facilitate data collection for conducting National Child Survey, development of Child Index in convergence with the Ministry of Women and Child Development to map the needs of children through a periodic child survey, so as to

envisage a suitable response in terms of an effective policy to eliminate Child Labour and to protect child rights. The Committee desire that the Ministry of Statistics and Programme Implementation should expedite the process in coordination with the Ministry of Women and Child Development.

1.9 In their action taken reply, the Ministry of Statistics and Programme Implementation have stated as under:-

"MoSPI has initiated a discussion to collaborate with M/o WCD for conducting a National Child Survey to map the needs of children covered under the Mission Vatsalya Scheme through a periodic survey. The main focus of the Child Survey is the preparation of a child index under Mission Vatsalya which is a scheme for children in need of care and protection & children in conflict with law.

Presently, M/o WCD is exploring the requirements in terms of indicators to be considered in the survey and the frame to be used in the survey etc. Once, the requirements are received from M/o WCD, the feasibility of taking up the survey will be explored, subject to recommendation/concurrence of technical Groups/ Steering committee."

1.10 The Committee note that MOSPI has initiated a discussion to collaborate with Ministry of Women and Child Development for conducting a National Child Survey to map the needs of children covered under the Mission Vatsalya Scheme through periodic survey and that the various requirements of the survey are being worked out. The Committee may be apprised of the latest development at the time of submission of Action Taken Statement.

Recommendation (SI. No. 6)

Eighth Economic Census

1.11 The Committee understand that Economic Census gives a total count of non-farm establishments in the formal and informal sectors and number of workers working therein along with other cross-sectional parameters at the lowest level of geography. It provides valuable insights into clusters of economic activities, ownership patterns,

source of finance etc. of all establishments in the country. The Committee note that the Seventh Economic Census faced severe delays due to fieldwork stretching over the COVID-19 pandemic, leading to concerns about data accuracy. The status of Seventh Economic Census was placed before the Committee of Secretaries (CoS) in the meeting dated 13.07.2023 and the CoS *inter-alia* recommended that it may not be possible to publish the results of the Seventh Economic Census and the Ministry did not publish the same. In this regard, the Committee would like to be apprised whether in the past too there have been such instances and its impact thereon. Also, the alternate mechanisms in place to deal with such an extraordinary situation. The Committee thus recommend that Ministry should take steps to ensure that the Eighth Economic Census is completed in a timely manner and that the data collected is accurate and reliable. To prevent similar issues in the future, Ministry should establish clear timelines for data collection and processing. The Ministry should also collaborate with State and Union Territory Governments to successfully conduct the Eighth Economic Census. The Ministry should provide adequate training and resources to enumerators and focus to implement robust quality control measures to overcome the obstacles.

1.12 The Ministry in their action taken reply have stated as under:-

"Apart from 7th Economic Census, no other instance has happened, where the result of Economic Census had not been published. At the time of data finalization of 7th EC, State Governments reported several issues related to data, including coverage, misclassification of economic activity, duplication and unusual variations, compared to the corresponding figures of 6th Economic Census. It was noted that since the field work was conducted during COVID-19 when most of the business establishments were closed, the data may not provide a true account of the entrepreneurial activity in the country. Thus, after detailed discussion, in the meeting taken by Cabinet Secretary on 13th July, 2023, it was recommended that "It may not be feasible to publish the results of 7th Economic Census". In future, in case of a disaster / pandemic or natural calamity, timelines of the Economic census will be modified suitably to avoid data collection in abnormal period. The 8th Economic Census will be implemented in close

coordination of the States / UTs. The States / UTs have the role of fieldwork / training / finalisation of results, etc. Ministry has prescribed clear timelines to the States / UTs for conduct of field work and other activities of the 8th Economic Census."

1.13 The Committee note that the results of the 7th Economic Census were not published due to concerns on data accuracy mainly due to the COVID-19 pandemic. Apart from this, there was no instance where the results of any Economic Census was not published. Now the Ministry has decided that in future, in case of a disaster/pandemic or natural calamity, timelines of the Economic Census would be modified suitably to avoid data collection in abnormal period. As the Economic Census is an important document, the Committee hope that this measure would be effective in avoiding gaps between two surveys. The Committee also expect that the 8th Economic Census would be published in time.

CHAPTER - II

RECOMMENDATIONS/OBSERVATIONS THAT HAVE BEEN ACCEPTED BY THE GOVERNMENT

Recommendation (Sl. No. 1)

Budgetary Allocations

The Committee note that the shortfall in fund utilization by Rs. 234.43 crore in 2022-23 against the BE of Rs. 562.10 crore and Rs. 170.06 crore in 2023-24 against the Budget allocation of Rs. 600.00 (28.34% downfall) under Capacity Development (CD) Scheme was mainly due to shifting of timelines of two surveys, namely, Time Use Survey and Annual Survey of Service Sector Enterprises. The field work of these surveys has been started from January 2024 (TUS) and May 2024 (ASSSE pilot) respectively and thus the requirement under the heads was reduced at RE stage accordingly. However, the performance of the Ministry witnessed a marked improvement in utilization of funds in FY 2023-24 as against FY 2022-23 as MoSPI has incurred an expenditure of 94.29% over RE 2022-23 and 58.29% over BE 2022-23 of CD Scheme. Further, in FY 2023-24, an expenditure of 95.54% over RE 2023-24 and 71.66% over BE 2023-24 of CD Scheme has been incurred. The Committee expect a similar and motivated performance in utilizing the budgeted funds and to reduce the savings for timely conducting the surveys under CD Scheme.

Reply of the Government

The recommendation of the Standing Committee is noted for compliance. Further, the utilization of funds and expenditure incurred under CD Scheme is being monitored on weekly basis and the instructions are also being issued from time to time to Divisions of the Ministry to formulate an action plan and review the expenditure status for ensuing timely utilization of funds in FY 2024-25 under Capacity Development (CD) Scheme.

[Ministry of Statistics and Programme Implementation O.M. No. H- 11011/03/2021- Parl.
Cell dated 03-02-2025]

(For Comments of the Committee, please refer Para No. 1.7 of Chapter I)

Recommendation (Sl. No. 2)

MPLADS

The MPLADS Scheme has been revised *w.e.f.* 01.04.2023 and a new fund flow mechanism introduced and the scheme is now being fully managed through e-SAKSHI Portal which is an end-to-end web solution for implementation of the MPLADS Scheme. According to the Ministry the new system has streamlined the processes and enhanced transparency of the system. New provisions have been introduced broadening the scope of recommendations by Members. The systems are constantly being improved based on the feedback from various stakeholders. Despite all these measures the Members of Parliament are still facing issues. The Committee recommend that regular awareness workshops to give hands-on-training on the use of e-SAKSHI portal may be held for all the stakeholders to enhance the effectiveness of the scheme.

Reply of the Government

Since, the release of revised MPLADS Guidelines and Implementation of revised fund flow system and accordingly launch of eSAKSHI portal, the Ministry has conducted 50 Workshops/trainings, 39 Physical Workshops and 11 Online Webinars for the stakeholders of the MPLAD Scheme, including Hon'ble MPs, District Authorities, Implementing Agencies, State Nodal Department and representatives of the Hon'ble MPs in States/UTs since the launch of eSAKSHI portal and also given hands on training to the participants came from District and Agency of those State/UTs. The Ministry would continue to provide trainings on use of eSAKSHI Portal to enhance effectiveness of the scheme.

Besides this, dedicated Kiosk is being set up during each session of the Parliament for resolving issues raised/faced by Hon'ble Members. The Ministry has also prepared short videos both in Hindi and English, regarding use of eSAKSHI app by Hon'ble MPs and shared with Lok Sabha and Rajya Sabha Secretariats.

[Ministry of Statistics and Programme Implementation O.M. No. H- 11011/03/2021- Parl.

Cell dated 03-02-2025]

Recommendation (Sl. No. 3)

Indian Statistical Institute

Indian Statistical Institute is mainly engaged in conducting comprehensive programme of research, training and practical application of different statistics spanning across various disciplines through a large number of projects/schemes. The Committee are satisfied to note about progress of development of national facilities like Centre for Artificial Intelligence and Machine Learning, Centre for Research on the Economics of Climate, Food, Energy and Environment, Center for Soft Computing Research, the R. C. Bose Centre for Cryptology and IDEAS – Technology Innovation Hub, development of Coal Index and National Mineral Index. The Committee have note that ISI has seen a total allocation of 375.59 crores, which is a substantial hike from the BE & Actuals (exp.as on 31.03.2024) of 2023-24 of Rs.322.29 crore and Rs.312.80 crore, respectively is mainly due to enhancement in salary and allowances. The Committee thus urge the Ministry to increase the provisions in the General Head also to meet the requirements. The Committee also recommend the Ministry to provide necessary resources to enable the Institute to fulfill its mandate, particularly completion of its ongoing projects including academic programmes.

Reply of the Government

It is true that there is a hike in the allocation of Rs. 375.59 crores for the 2024-25 comparing with the BE and actual for the FY 2023-24 due to enhancement in salary and allowances, recruitment and promotion of faculty and staff as per actual.

For various activities of the Institute like academic activities, salaries, stipend to the students, infrastructure creation and maintenance, etc. the Institute prepares its Budget Plan including Monthly Expenditure Requirement along with details of the funds available with the Institutes and Utilization Certificate (UC) for funds released in Grant-in-Aid from the Ministry. The proposal submitted by ISI are examined in the Ministry keeping in view of the Budget allocation, the funds are released after taking necessary financial and administrative on Quarterly/ Monthly basis as per the availability of funds in the Budget

Heads of Grant-in-Aid and in accordance with the guidelines issued by Ministry of Finance from time to time.

Ministry of Statistics & Programme Implementation (MoSPI) acknowledges the importance of ensuring efficient fund utilization to meet research, academic, and institutional goals of the Institute and appreciates the Committee's observations to minimize the fluctuations in budget allocations and the occasional under-utilization of grants.

Ministry reviews the trend of past utilization of the Institute along with demand raised by it during BE and RE stages. Considering the pattern of utilization of funds during the period, necessary instructions have also been issued to the Institute to strengthen the system of budget planning and management to have timely reporting of requirements of funds so that the Budget as allocated and released may be utilized in a planned manner, avoiding undue savings and establishing a predictable regime.

Further, with a view to enable the institute to fulfill its mandate, meeting at functional level is being held in MoSPI on monthly basis. MoSPI is also continuously guiding the Institute to upgrade its research infrastructure, including modernizing laboratories, expanding computational facilities, and upgrading campus facilities to support cutting-edge research.

MoSPI remains committed to improving the efficiency of fund allocation, utilization and project execution.

**[Ministry of Statistics and Programme Implementation O.M. No.H- 11011/03/2021- Parl.
Cell dated 03-02-2025]**

Recommendation (SI. No. 4)

Development of National Child Index

The Committee note that there is a dire need for timely and reliable statistics for policy formulation and planning to ensure better protection of the rights of the children, monitor programmes relating to the survival, protection, participation and development

of children and it cannot be overemphasized. To address the issue of child rights, the Committee recommend that a system should be made to capture statistics for children working in informal sector, street children, out of school children etc. The Committee recommend to conduct regular Child survey and to develop a National Child Index in synergy with the Ministry of Women and Child Development. The Committee also suggests the Ministry to tie-up with State Governments to engage Panchayats/Municipal bodies to help facilitate data collection for conducting National Child Survey, development of Child Index in convergence with the Ministry of Women and Child Development to map the needs of children through a periodic child survey, so as to envisage a suitable response in terms of an effective policy to eliminate Child Labour and to protect child rights. The Committee desire that the Ministry of Statistics and Programme Implementation should expedite the process in coordination with the Ministry of Women and Child Development.

Reply of the Government

MoSPI has initiated a discussion to collaborate with M/o WCD for conducting a National Child Survey to map the needs of children covered under the Mission Vatsalya Scheme through a periodic survey. The main focus of the Child Survey is the preparation of a child index under Mission Vatsalya which is a scheme for children in need of care and protection & children in conflict with law.

Presently, M/o WCD is exploring the requirements in terms of indicators to be considered in the survey and the frame to be used in the survey etc. Once, the requirements are received from M/o WCD, the feasibility of taking up the survey will be explored, subject to recommendation/concurrence of technical Groups/ Steering committee.

**[Ministry of Statistics and Programme Implementation O.M. No. H- 11011/03/2021- Parl.
Cell dated 03-02-2025**

(For Comments of the Committee, please refer Para No. 1.10 of Chapter I)

Recommendation (Sl. No. 5)

Shortage of Manpower

The Committee have noted with concern the shortage of manpower in the Ministry, especially in the Junior Statistical Office cadre; on 01 October, 2024, 977 vacancies exist which is 40.67% of the total sanctioned strength. The Committee, therefore, recommend the Ministry to pursue the matter of recruitment with Staff Selection Commission (SSC) vigorously so that the vacancies can be filled within this financial year. With regard to shortage of manpower in Field Operation Division in NSSO, the Committee would recommend for recruiting more regular field based staff on a mission mode basis for accurate and reliable data collection and activities which are being undertaken on a regular basis.

Reply of the Government

As per the extant Subordinate Statistical Service (SSS) Rules, 90% of the posts for Junior Statistical Officers (JSOs) are to be filled through direct recruitment via the Combined Graduate Level Examination (CGLE) conducted by the Staff Selection Commission (SSC). The remaining 10% of the posts are to be filled by promotion from feeder posts (Statistical function posts at Level 4 and Level 5 of the pay matrix).

The recruitment process for the year 2024 was initiated in January 2024, and at that time, 725 vacancies for JSOs were communicated to the SSC for filling through CGLE-2024. The Tier-II examination for CGLE-2024 is scheduled IN January, 2025. Upon the release of the final results of CGLE-2024 by the SSC, the appointment process for JSOs will be initiated accordingly.

**[Ministry of Statistics and Programme Implementation O.M. No. H- 11011/03/2021- Parl.
Cell dated 03-02-2025]**

Recommendation (Sl. No. 6)

Eighth Economic Census

The Committee understand that Economic Census gives a total count of non-farm establishments in the formal and informal sectors and number of workers working therein along with other cross-sectional parameters at the lowest level of geography. It provides valuable insights into clusters of economic activities, ownership patterns, source of finance etc. of all establishments in the country. The Committee note that the Seventh Economic Census faced severe delays due to fieldwork stretching over the COVID-19 pandemic, leading to concerns about data accuracy. The status of Seventh Economic Census was placed before the Committee of Secretaries (CoS) in the meeting dated 13.07.2023 and the CoS *inter-alia* recommended that it may not be possible to publish the results of the Seventh Economic Census and the Ministry did not publish the same. In this regard, the Committee would like to be apprised whether in the past too there have been such instances and its impact thereon. Also, the alternate mechanisms in place to deal with such an extraordinary situation. The Committee thus recommend that Ministry should take steps to ensure that the Eighth Economic Census is completed in a timely manner and that the data collected is accurate and reliable. To prevent similar issues in the future, Ministry should establish clear timelines for data collection and processing. The Ministry should also collaborate with State and Union Territory Governments to successfully conduct the Eighth Economic Census. The Ministry should provide adequate training and resources to enumerators and focus to implement robust quality control measures to overcome the obstacles.

Reply of the Government

Apart from 7th Economic Census, no other instance has happened, where the result of Economic Census had not been published.

At the time of data finalization of 7th EC, State Governments reported several issues related to data, including coverage, misclassification of economic activity, duplication and unusual variations, compared to the corresponding figures of 6th Economic Census. It was noted that since the field work was conducted during COVID-19

when most of the business establishments were closed, the data may not provide a true account of the entrepreneurial activity in the country. Thus, after detailed discussion, in the meeting taken by Cabinet Secretary on 13th July, 2023, it was recommended that “It may not be feasible to publish the results of 7th Economic Census”.

In future, in case of a disaster / pandemic or natural calamity, timelines of the Economic census will be modified suitably to avoid data collection in abnormal period.

The 8th Economic Census will be implemented in close coordination of the States / UTs. The States / UTs have the role of fieldwork / training / finalisation of results, etc. Ministry has prescribed clear timelines to the States / UTs for conduct of field work and other activities of the 8th Economic Census.

**[Ministry of Statistics and Programme Implementation O.M. No. H- 11011/03/2021- Parl.
Cell dated 03-02-2025]**

(For Comments of the Committee, please refer Para No. 1.13 of Chapter I)

CHAPTER - III

**RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE
TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLIES**

NIL

CHAPTER - IV

**RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH REPLIES OF THE
GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE**

NIL

CHAPTER- V

RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH FINAL REPLIES
OF THE GOVERNMENT ARE STILL AWATED

NIL

**New Delhi;
29 July, 2025
03 Sravana, 1947 (Saka)**

**Bhartruhari Mahtab
Chairperson,
Standing Committee on Finance**

Minutes of the Thirtieth sitting of the Standing Committee on Finance (2024-25). The Committee sat on Tuesday, the 29 July, 2025 from 1430 hrs to 1615 hrs in Committee Room '62', Samvidhan Sadan, New Delhi.

PRESENT

Shri Bhartruhari Mahtab – Chairperson

LOK SABHA

2. Shri P. P. Chaudhary
3. Shri K. Gopinath
4. Shri Chudasama Rajeshbhai Naranbhai
5. Thiru Arun Nehru
6. Smt. Sandhya Ray
7. Dr. Jayanta Kumar Roy
8. Dr. K. Sudhakar
9. Shri Balashowry Vallabhaneni
10. Shri Prabhakar Reddy Vemireddy

RAJYA SABHA

11. Shri S. Selvaganabathy
12. Shri Sanjay Seth
13. Smt. Darshana Singh

SECRETARIAT

- | | | | |
|----|----------------------------|---|------------------|
| 1. | Shri Gaurav Goyal | - | Joint Secretary |
| 2. | Smt. Bharti Sanjeev Tuteja | - | Director |
| 3. | Shri Kuldeep Singh Rana | - | Deputy Secretary |
| 4. | Shri T. Mathivanan | - | Deputy Secretary |

PART I

- | | | | | | | |
|----|----|----|----|----|----|-----|
| 2. | XX | XX | XX | XX | XX | XX |
| | XX | XX | XX | XX | XX | XX. |

(The witnesses then withdrew)

PART II

3. Thereafter, the Committee took up the following draft Action Taken Reports for consideration and adoption:

- (i) Fourteenth Report on Action taken by the Government on the Observations/Recommendations contained in the First Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services, Public Enterprises and Investment and Public Asset Management).
- (ii) Fifteenth Report on Action taken by the Government on the Observations/Recommendations contained in the Second Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Finance (Department of Revenue).
- (iii) Sixteenth Report on Action taken by the Government on the Observations/Recommendations contained in the Third Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Corporate Affairs.
- (iv) Seventeenth Report on Action taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Planning.
- (v) Eighteenth Report on Action taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Standing Committee on Finance on 'Demands for Grants (2024-25)' of the Ministry of Statistics and Programme Implementation.
- (vi) Nineteenth Report- Action taken by the Government on the Observations/Recommendations contained in the Eighth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Public Enterprises and Investment and Public Asset Management).
- (vii) Twentieth Report- Action taken by the Government on the Observations/Recommendations contained in the Ninth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of the Ministry of Finance (Department of Revenue).
- (viii) Twenty-First Report on Action taken by the Government on the Observations/Recommendations contained in the Tenth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of the Ministry of Corporate Affairs.
- (ix) Twenty-Second Report on Action taken by the Government on the Observations/Recommendations contained in the Eleventh Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of Ministry of Planning.
- (x) Twenty-Third Report on Action taken by the Government on the Observations/Recommendations contained in the Twelfth Report of the Standing

Committee on Finance on 'Demands for Grants (2025-26)' of Ministry of Statistics and Programme Implementation.

- (xi) Twenty-Fourth Report on Action taken by the Government on the Observations/Recommendations contained in the Thirteenth Report of the Standing Committee on Finance on 'Demands for Grants (2025-26)' of Ministry of Finance (Department of Financial Services).

4. After some deliberations, the Committee adopted the above draft Action Taken Reports and authorised the Chairperson to finalise them and present the Reports to the Parliament.

The Committee then adjourned.

* * *

APPENDIX

(Vide Para 4 of the Introduction)

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE FIFTH REPORT OF THE STANDING COMMITTEE ON FINANCE (EIGHTEENTH LOK SABHA) ON DEMANDS FOR GRANTS (2024-25) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

	Total	% of total
(i) Total number of Recommendations	06	
(ii) Recommendations/Observations which have been accepted by the Government (vide Recommendations at Sl. Nos.1,2,3,4,5 & 6)	06	100.00%
(iii) Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies	NIL	--
(iv) Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee	NIL	--
(v) Recommendations/Observations in respect of which final reply of the Government are still awaited	NIL	--